

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.)..... CRLMP No(s).
25484-25485/2014

(Arising out of impugned final judgment and order dated 07/05/2013
in CRLA No. 632/2007 and CRLA No. 390/2007 passed by the High Court
of Judicature at Allahabad)

RAM KUMAR

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

CRLMP. 25484-25485/2014 (with c/delay in filing SLP and office
report)

Date : 16/02/2015 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s)

Mr. V. Ramasubramanian, AOR
Mr. A. Lakshminaraynan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(SANJAY KUMAR-I)
COURT MASTER

(JASWINDER KAUR)
COURT MASTER